

List of total no. of cases randomly allocated during the month of FEBRUARY-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS DJ	0
					CS (COMM)	9
					OMP (I) Comm	4
					Misc. DJ	4
					Execution (Comm)	4
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	7
					OMP (I) (COMM)	8
					EXECUTION	5
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS (COMM)	10
					OMP (I) Comm	2
					TRANSFER OUT	1
					RESTORE	1
					RBT	2
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	6
					EX. (COMM)	1
					M-EX	1
					OMP (I) (COMM)	12
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	3
					EXECUTION (COMM)	1
					OMP (I) (COMM)	1
6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	17
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	12

					OMP(I) COMM + OMP(COMM)	10
					EXECUTION +MISC EX.	3
					CONTEMPT PETITION	-
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	9
					OMP (COMM)	1
					EXECUTION (COMM)	9
					MISC. DJ	1
					OMP (I) (COMM)	7
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	20
					TRANSFER RECEIVED	3
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	Total cases e-filed in the month and RBT	24
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	3
					OMP(I)COMM	2
					EXECUTION (COMM)	6
					MISC DJ	5
					Ex.COMM-AWARD BY ARB. COMM.	1
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM) +COUNTER CLAIM	15
					OMP(I) COMM + OMP (COMM)	17
					EXECUTION	8

					MISC. DJ	2
TOTAL						171
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	13
					Omp	29
					Execution	6
					Misc DJ	6
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	17
					OMP COMM	18
					EXECUTION COMM	2
					MISC DJ	3
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	15
					OPM(I)/ARBITRATION/MISC COMM	16
					MISC DJ	1
					EXECUTION	3
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	15
					Execution (comm)	5
					OMP (I) (COMM)	17
					MISC. DJ	1
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	10
					EX (COMM)	3
					OMP(I)(COMM)	23
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	12
					OMP(I)(COMM)	22
					EXECUTION (COMM)	2
TOTAL						239

20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	24	
					TRADE MARK	7	
					ARBITRATION U/S 9	4	
					ARBITRATRATION U/S 34	9	
					OTHER ARBITRATION CASES	3	
					MISC. DJ/ COUNTER CLAIM	5	
					EXECUTION(COMM)	4	
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	17	
					EX(COMM)	8	
					OMP (I) (COMM)	6	
					ARB. A	1	
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	28	
					SUIT FOR TRADEMARKS	1	
					EXECUTION PETITION	9	
					APPLICATION U/S 151 CPC	3	
					APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	1	
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	5	
TOTAL						135	
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	7	
					EX. COMM.	1	
					OMP COMM.	1	
					OMP (I) COMM.	184	
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	8	
					503	EX. COMM.	2
					503	OMP COMM.	1

				503	OMP (I) COMM.	181
25			SH. SANDEEP YADAV	614	CS (COMM)	10
				614	EX. COMM.	5
				614	OMP COMM.	1
				614	OMP (I) COMM.	152
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	10
					EX. COMM.	1
					OMP COMM.	1
					OMP (I) COMM.	179
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	10
					EX. COMM.	4
					OMP COMM.	2
					OMP (I) COMM.	171
TOTAL						931
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	16
29	Saket COURT		MS. NEELAM SINGH, DISTRICT JUDGE	14	COMMERCIAL	29 + (02 RESTORED)
30	Saket COURT		SH. AJAY KUMAR JAIN	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	Saket COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	16
32	Saket COURT		SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	15
33	Saket COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	23
34	Saket COURT		Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30		
35	Saket COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-05 EX-06-,MISS DJ -o OMP (COMM-2, AR B I (COM)-	13
TOTAL						114

36	KARKARDOOMA	EAST	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	15
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	14
				101	OMP(COMM-73)	2
TOTAL						29
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	10
					MISC. DJ	3
					EXECUTION PETITION	9
Total						22
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	12
					EXECUTION	4
					MISC.DJ CASE	1
					OMP(I)COMM	3
40	KARKARDOOMA	SHAHDARA	MS. KIRAN BANSAL	56	CS(Comm)	13
					EX COMM	2
					MISC DJ	1
					MISC DJ	1
41	KARKARDOOMA	SHAHDARA	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	57	CS(Comm)	15
					EXECUTION	3
					MISC.DJ CASE	1
					OMP(I)COMM	7
					RESTORED/RBT	3
42	KARKARDOOMA	SHAHDARA	Sh. Pawan Kumar Matto DJ (COMM-04)	57	CS(COMM)	13
					OMP(COMM)	0
					OMP(I) COMM	0
					Ex	0
					Mis Case	0
Total						79

43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	35
					OMP	60
					MISC DJ	3
					EX	4
44			SH.VINOD YADAV	759	CS(COMM)	37
					OMP	32
					MISC DJ	4
					EX	13
Total						188
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	49
					OMPi(COMM)& OMP (Comm)	7
					EXECUTION	13
					Misc. Application DJ	4
46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	24
					OMPi(COMM)& OMP (Comm)	18
					EXECUTION	4
					MISC DJ	4
Total						123
47	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	603	CS (COMM)	13
					OMP (COM)	0
					OMP (I) (COMM.)	0

					COUNTER CLAIM	0
48	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	613	CS (COMM)	7
					OMP (COM)	0
					OMP (I) (COMM.)	0
49	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	15
					OMP (COM)	1
					EX COMM AWARD	2
50			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	13
				509	OMP (I) (COMM.)	1
TOTAL						52
GRAND TOTAL						2031